

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520

IB-2354/ND/2019

Contempt Petition/32/2023, IA/384/2023, IA/4006/2023, IA/4007/2023,
IA/4008/2023, IA/4009/2023, IA/4011/2023, IA/4012/2023, IA/4013/2023,
IA/4016/2023, IA/4017/2023, IA/4018/2023, IA/6689/2023

IN THE MATTER OF:

Noble Cooperative Bank Ltd.

.....Applicant

Vs.

Jarvis Infratech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 15.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

| | |
|--------------------|--|
| For the Applicant | : Mr. Gaurav Mitra, Mr. Vipul Kumar, Advs. in IA/6689/2023 |
| For the Respondent | : Mr. Rohit Bansal, Adv. in IA/4016/2023 Mr. Siddharth Sangal, Mr. Chirag Sharma, Advs. for R 1 in IA/4013/2023 Ms. Aditi Warriar in IA/4017/2023 Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Shubham Bharara, Advs. Mr. Kushank Garg, Ms. Saumya Tiwari, Advs. for R 1 in IA/4009/2023 |
| For the Liquidator | : Mr. Govind Bhardwaj, Mr. Aryan Sinha, Advs. in all IAs |

ORDER

Due to paucity of time, the matter is listed on **14.05.2024**.

Sd/-
(Court Officer)